

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP/2(AHM)/NCLT/2021**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER (TECHNICAL).**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021**

Name of the Company: Ajay Kumar Garg & Ors  
V/s  
Krishna Organisers and Builders Pvt Ltd  
& Ors  
Section 241-242 of Co.act,2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**


Mr. Dhruvit Shah, Advocate appeared on behalf of Petitioner. Ms. Aishwarya Reddy, Advocate appeared on behalf of Respondent.

The learned lawyer appearing on behalf of Petitioner submitted that Petitioner has not received the documents as per direction of order on 21.01.2021.

The Respondent is directed to look into the matter and provide the documents. The Petitioner has liberty to inspect registered office of the Company.

List the matter on 15.06.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 13th day of April, 2021